

these schools grants up to 95 per cent of the expenditure of the schools;

(c) whether it is a fact that the teachers of aided schools in Delhi are entitled to all the benefits like LTC facility, pension, gratuity, P.F., etc. like other Government-owned schools in Delhi; and

(d) the reasons why these teachers are not treated as Government employees of Delhi Administration and whether there is any proposal to consider them as employees of Delhi Administration?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b). Yes, Sir.

(c) These teachers are entitled to LTC facility, pension, gratuity, P.F., etc. However, facilities like House Building advance and scooter advance, etc. are not provided to these teachers as are available in the case of Government school teachers.

(d) These teachers are employees of the respective managements of the schools and therefore cannot be treated as employees of Government. There is no proposal to change their status.

Birth Control Method Developed by American Research Laboratory

43. SHRI GHUFRAN AZAM:

SHRI H. N. NANJE GOWDA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Drug Research Institute, Lucknow have gone through a new birth control method developed by American Research Laboratory which is simple, reversible and surgical; and

(b) if so, what are its findings and how far it is successful?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD

BEN M. JOSHI): (a) and (b). In the absence of the name of the laboratory or the method, it is difficult to provide any information on the subject.

28 per cent Academic posts reserved for SC and ST

44. SHRI JAI NARAYAN ROAT: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Government have made a provision to reserve 28 per cent academic posts for the scheduled castes and scheduled tribes in all the Universities in the country; and

(b) if so, the names of States which have implemented this programme and the names of States where this programme has not so far been implemented and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). Government have not issued any instructions to universities to reserve 28 per cent of all academic posts for Scheduled Caste and Scheduled Tribe candidates. The question of implementing such a programme of reservation by any state does not therefore arise. The University Grants Commission has however advised all universities to reserve posts for Scheduled Caste/Scheduled Tribe candidates for recruitment at the level of Lecturers. Although no specific percentage of reservation has been suggested, it is expected that the Central institutions would follow the pattern of reservation decided by the Central Government while State Universities would adopt the percentage of reservation prescribed by the State Governments concerned.

Slowing down of superfast Trains

45. SHRI K. LAKKAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in recent weeks the speed of running of